NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 08.11.2019

In the court of the Registrar 11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S.No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3501 of 2019 in Comp. App. (AT) (Ins) No of 2019	Ravi Srinivas Vs. Super Agri Seeds Pvt. Ltd. & Ors.	T. N. Durga Prasad
2.	I.A. No. 3506 of 2019 in Comp. App. (AT) (Ins) No of 2019	Fort Glostar Industries Ltd. (Cable Works) Sramik Karamchari Union (INTUC) & Ors. Vs. RP, Fort Glostar Industries Ltd. & Ors.	Kunal Chatterji

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3. Record File

4. Website: www.nclat.nic.in Assistant Registrar